

Information about Commercial Court cases instituted and pending before various Commercial Courts constituted under Section 3, 4 and 5 of the Commercial Courts Act, 2015.
(for the month of March, 2022)

Name of the High Court: High Court of Tripura

| | Commercial Court (below District Judge level) | Commercial Court(at District Judge level) | Commercial Appellate Court(at District Judge level) | Commercial Division (High Court) | Commercial Appellate Division (High Court) |
|--|---|---|---|----------------------------------|--|
| No.of Courts operational | -- | 09 | -- | -- | 01 |
| No. of cases instituted during the month | -- | 02 | -- | -- | 00 |
| No. of cases pending at the end of the month | -- | 71 | -- | -- | 02 |
| No. of cases disposed of during the month | -- | 01 | -- | -- | 00 |